

THE MINISTER OF STATE IN
THE MINISTRY OF HEALTH
AND FAMILY WELFARE : (SHRI
NIHAR RANJAN LASKAR : (a)
Yes.

(b) and (c). In the wake of the implementation of Schemes in the Health and Family Welfare Sector in the Sixth Five Year Plan, job opportunities for young medical graduates are likely to increase providing also better job satisfaction

विश्व उर्दू सम्मेलन

2610. श्री भीकू राम जैन : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि छठा विश्व उर्दू सम्मेलन इस वर्ष अक्टूबर में लखनऊ में आयोजित किया जा रहा है ;

(ख) यदि हां, तो इससे संबंधित व्यौरा क्या है ; और

(ग) क्या केन्द्रीय सरकार इसके लिये कुछ सहायता/सुविधायें प्रदान करेगी ?

शिक्षा और समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शोला कोल) (क) और

(ख) : मई 1981 में उत्तर प्रदेश सरकार ने सूचित किया था कि उत्तर प्रदेश में अक्टूबर, 1981 के दौरान उर्दू के संबंध में एक अन्तर्राष्ट्रीय सम्मेलन आयोजित करने का प्रस्ताव है। राज्य सरकार से सम्मेलन के संबंध में नवीनतम स्थिति बताने का अनुरोध किया गया है। राज्य सरकार के उत्तर की प्रतीक्षा है।

(ग) वित्तीय सहायता के संबंध में केन्द्रीय सरकार को अभी तक कोई प्रस्ताव प्राप्त नहीं हुआ है।

Non-Medical Class I and II Officers in D.G.H.S.

2611. SHRI SANAT KUMAR MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 404 dated 19th February, 1981 regarding non-medical Class I and II officers in D.G.H.S. and state :

(a) the names of persons mentioned in the statement laid on the Table in reply to Unstarred Question No. 4455 dated 18th December, 1980 whose service records have since been verified by the Pay and Accounts Officer and who have been issued the service verification certificate ;

(b) how long will it take to issue such certificates to the remaining persons ;

(c) whether it is a fact that in case of certain persons who are due for retirement shortly, such certificates have not been issued, while those who have still to go a long way have been issued those certificates ; and

(d) if so, what is the criteria followed in this process of pick and choose and reasons why all the cases are not being dealt with and this matter which is pending since long finalised ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) (a) The names of the concerned person are given in the attached statement.

(b) to (d). As soon as the service books of officers concerned are completed in all respects and duly verified from official records, these are sent to the Pay and Accounts Officer for recording the requisite certificate of verification. On recording such certificates by the Pay and Accounts Officer, necessary verification certificates are issued to the officers concerned. This is not based

on any pick and choose method but on the availability of the completed Service Records of the officers. The records of some of the persons who are due for retirement in 1982, 1983 and 1984 have already been referred to the Pay and Accounts Officer for verification.

Statement

List of Officers whose names have been mentioned in the Statement laid down to unstarred question No. 445 Answered on 18-12-1980 and in whose case service verification Certificate has been issued in the Directorate General of Health Services.

1. Shri N.S. Bhatia, Director (Admn. & Vig.)
2. Shri Sangat Singh, Deputy Director Admn.
3. Shri O.P. Bali, Deputy Director Admn.
4. Shri P. K. Dutta, Assistant Drugs Controller (I).
5. Shri Jagjit Singh, Architect.
6. Shri V.P. Bhasin, Statistician.
7. Smt. R.K. Sood, Nursing Officer.
8. Shri I. P. Gupta, Section Officer.
9. Shri R.N. Malhotra, Section Officer.
10. Shri Gurmukh Singh, Assistant (now Accountant).
11. Shri H.M. Sambhi, Assistant.
12. Shri Niranjan Dass, Assistant.
13. Shri D.R. Chadha, Assistant.
14. Shri S.B. Thirwani, Assistant.
15. Shri N.D. Bajaj, Assistant.
16. Shri P.P. Malhotra, Assistant (now Accountant).
17. Shri R.P. Ahir, Assistant.
18. Shri M.M.S. Thapa, Assistant.
19. Shri Krishan Gopal, Assistant.
20. Shri Prakash Thakur, Assistant.
21. Shri H.L. Dhamija, Assistant.

Enhancing Pay Scales of Hindi Teachers

2612. SHRI CHRISTOPHER EKKA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have a proposal to enhance the pay scale of Hindi teachers working in various non-Hindi speaking States under the Central Government scheme in various State Government schools ;

(b) if so, what will be the revised scale ;

(c) whether the revised scale will be given to those Hindi teachers in the year 1981-82 ; and

(d) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (d) : Under the Centrally Sponsored Scheme of Appointment of Hindi Teachers in Non-Hindi Speaking States, financial assistance is given to the States on 50:50 sharing basis for appointment of fresh Hindi Teachers in Schools. Their appointment, fixation of pay scales and revision thereof are the sole responsibility of the States concerned.

Joint Memorandum of various organisations of Railwaymen about Railway Accidents

2613. PROF. MADHU DANDAVATE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is true that various organisations of railwaymen have submitted a Joint memorandum about the recurring railway accidents ;

(b) if so, what are major complaints contained in the memorandum ; and